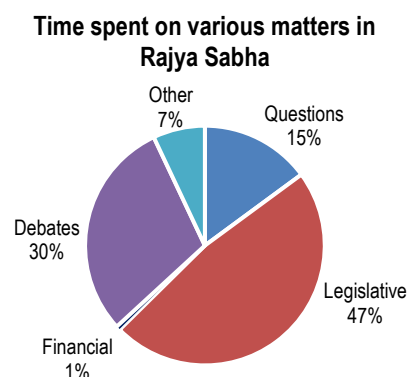
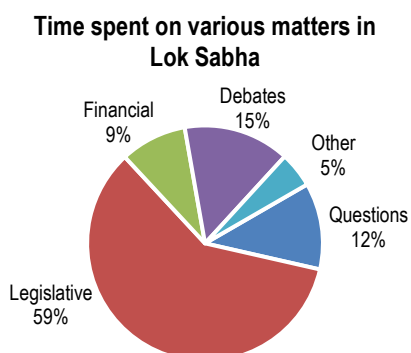


Plan vs. Performance

Winter Session: December 4, 2023 – December 21, 2023

This note lists the legislative business planned by Parliament and compares it with the actual performance during the Winter Session 2023.

	Plan	Actual
No. of Sittings of Lok Sabha	15	14
No. of Sittings of Rajya Sabha	15	14
No. of Bills for passing		
- Finance and Appropriation Bills	0	2
- Other Bills	12	17
No. of Bills for introduction		
- Finance and Appropriation Bills	2	2
- Other Bills	7	10
No. of Bills for withdrawal	0	1



The Winter session of Parliament was scheduled to be held from December 4, 2023 to December 22, 2023. It was adjourned sine die on December 21, 2023.

Lok Sabha worked for 74% of its scheduled time and Rajya Sabha for 81%.

Bills listed for consideration and passing

Short Title	Lok Sabha	Rajya Sabha
Law & Justice		
The Bharatiya Nyaya Sanhita, 2023*	Introduced on 11 Aug 2023 Withdrawn on 12 Dec 2023	
The Bharatiya Nagarik Suraksha Sanhita, 2023*	Introduced on 11 Aug 2023 Withdrawn on 12 Dec 2023	
The Bharatiya Sakshya Bill, 2023*	Introduced on 11 Aug 2023 Withdrawn on 12 Dec 2023	
The Chief Election Commissioner and Other Election Commissioners (Appointment, Conditions of Service and Term of Office) Bill, 2023	Passed on 21 Dec 2023	Introduced on 10 Aug 2023 Passed on 12 Dec 2023

Short Title	Lok Sabha	Rajya Sabha
The Advocates (Amendment) Bill, 2023	Passed on 4 Dec 2023	Introduced on 1 Aug 2023 Passed on 3 Aug 2023
The Repealing and Amending Bill, 2022	Introduced on 19 Dec 2022 Passed on 27 July 2023	Passed on 13 Dec 2023
Home Affairs		
The Jammu and Kashmir Reservation (Amendment) Bill, 2023	Introduced on 26 July 2023 Passed on 6 Dec 2023	Passed on 11 Dec 2023
The Jammu and Kashmir Reorganisation (Amendment) Bill, 2023	Introduced on 26 July 2023 Passed on 6 Dec 2023	Passed on 11 Dec 2023
Social Justice and Empowerment		
The Constitution (Jammu and Kashmir) Scheduled Castes Order (Amendment) Bill, 2023	Introduced on 26 July 2023	
The Constitution (Jammu and Kashmir) Scheduled Tribes Order (Amendment) Bill, 2023	Introduced on 26 July 2023	
Information and Broadcasting		
The Post Office Bill, 2023	Passed on 18 Dec 2023	Introduced on 10 Aug 2023 Passed on 4 Dec 2023
The Press and Registration of Periodicals Bill, 2023	Passed on 21 Dec 2023	Introduced on 1 Aug 2023 Passed on 3 Aug 2023

Note: Blank cell indicates that the Bill was not introduced in or passed by that House.

* These were replaced by new Bills, which were subsequently passed.

Sources: Bulletins of Lok Sabha and Rajya Sabha; PRS.

Bills listed for introduction, consideration and passing

Short Title	Lok Sabha	Rajya Sabha
Education		
The Central Universities (Amendment) Bill, 2023	Introduced on 4 Dec 2023 Passed on 7 Dec 2023	Passed on 13 Dec 2023
Finance		
The Provisional Collection of Taxes Bill, 2023	Introduced on 13 Dec 2023 Passed on 19 Dec 2023	Passed on 20 Dec 2023
The Central Goods and Services Tax (Second Amendment) Bill, 2023	Introduced on 13 Dec 2023 Passed on 19 Dec 2023	Passed on 20 Dec 2023
The Boilers Bill, 2023		
Home Affairs		
The Government of Union Territories (Amendment) Bill, 2023	Introduced on 12 Dec 2023 Passed on 12 Dec 2023	Passed on 18 Dec 2023
The Jammu and Kashmir Reorganisation (Second Amendment) Bill, 2023*	Introduced on 12 Dec 2023 Passed on 12 Dec 2023	Passed on 18 Dec 2023
Housing and Urban Affairs		
The National Capital Territory of Delhi Laws (Special Provisions) Second (Amendment) Bill, 2023	Introduced on 13 Dec 2023 Passed on 19 Dec 2023	Passed on 19 Dec 2023

Note: Blank cell indicates that the Bill was not introduced in or passed by that House.

* The Bill was listed as the Jammu and Kashmir Reorganization (Amendment) Bill, 2023 in the Agenda for the Session.

Sources: Bulletins of Lok Sabha and Rajya Sabha; PRS.

Bills not listed for introduction but introduced and passed

Short Title	Lok Sabha	Rajya Sabha
Communications		
The Telecommunications Bill, 2023	Introduced on 18 Dec 2023 Passed on 20 Dec 2023	Passed on 21 Dec 2023
Law and Justice		
The Bharatiya Nyaya (Second) Sanhita, 2023	Introduced on 12 Dec 2023 Passed on 20 Dec 2023	Passed on 21 Dec 2023
The Bharatiya Nagarik Suraksha (Second) Sanhita, 2023	Introduced on 12 Dec 2023 Passed on 20 Dec 2023	Passed on 21 Dec 2023
The Bharatiya Sakshya (Second) Bill, 2023	Introduced on 12 Dec 2023 Passed on 20 Dec 2023	Passed on 21 Dec 2023

Sources: Bulletins of Lok Sabha and Rajya Sabha; PRS.

Bills not listed for withdrawal but withdrawn

Short Title	Lok Sabha	Rajya Sabha
The Telecom Regulatory Authority of India (Amendment) Bill, 2008		Introduced on 15 Dec 2008 Withdrawn on 21 Dec 2023

Sources: Bulletins of Lok Sabha and Rajya Sabha; PRS.

Appropriation Bills listed for introduction, consideration and passing

Short Title	Lok Sabha	Rajya Sabha
The Appropriation (No. 3) Bill, 2023	Introduced on 12 Dec 2023 Passed on 12 Dec 2023	Passed on 19 Dec 2023
The Appropriation (No. 4) Bill, 2023	Introduced on 12 Dec 2023 Passed on 12 Dec 2023	Passed on 19 Dec 2023

Sources: Bulletins of Lok Sabha and Rajya Sabha; PRS.

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